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(vii) the neighbouring States have been requested to take action in their respective border areas to prevent smuggling of illicit

(viii) there is no quota fixed for sale by any shop.

## Curfew in Dimapur, Nagaland

\*252. SHRI BHOLA PRASAD: SHRI NABIN CHANDRA BURAGOHAIN: SHRI YOGENDRA SHARMA: SHRI BHUPESH GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether curfew was imposed in Dimapur in Nagaland towards the close of the last month;
- (b) if so, what were the reasons therefor; and
- (c) whether any loss to life and property has been caused as a result of the incidents there; and if so, what is the extent of such loss?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Yes, Sir.

(b) and (c) On May 27 and 28, there were violent incidents in Dimapur resulting in injuries to several persons and damage to property. In order to control the situation, curfew had to be imposed in the affected areas from the 28th May, 1977. According to the reports received from the Government of Nagaland, a total number of 50 persons were treated for injuries, out of whom 6 were admitted in the hospital and the rest were discharged after medical aid. One of them later succumbed to his injuries.

In all 144 thatched houses/gumtis were burnt and 81 shops and 4 houses were damaged.

The Government of Nagaland has decided to appoint a Commission of Enquiry comprising a retired judge of the High Court to inquire into the incidents.

to Questions

## Survey to assess industrial growth rate in the industrially backward areas

- \*253. SHRI CHARANJIT CHA-NANA: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government have conducted or sponsored a survey to work out the impact of incentives so far given on the industrial growth rale in the areas declared as "industrially backward"; and
- (b) if so hat are the details thereof and what are the findings of the survey?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) No, Sir.

(b) Does not arise.

'254. [Transferred to the 28th June, 1977]

## केन्द्रीय सरकार के कर्नचारियों का बहाल किया जाना

\* 255. श्री बीर चन्व देव धर्मेन : श्री प्रकाशवीर शास्त्री : श्री कल्पनाथ राम : भी जगजीत सिंह म्रानन्द : भी एस० कुभारन् :

नया गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय सरकार के उन सभी कर्मचारियों को बहाल कर दिया गया है जिन्हें पिछले समय के दौरान प्रतिबन्धित किए गए संगठनों से मंबंधित होने के कारण श्रारोप में सेवा से हुन दिया गया था ;